

FORM B
PUBLIC ANNOUNCEMENT
(REGULATION 12 OF THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (LIQUIDATION
PROCESS REGULATIONS 2016)

FOR THE ATTENTION OF STAKEHOLDERS OF *M/S KAVVERI TELECOM INFRASTRUCTURE LTD.*

Sl. No.	Particulars	Details
1.	Name of corporate debtor	<i>M/S KAVVERI TELECOM INFRASTRUCTURE LTD</i>
2.	Date of incorporation of corporate debtor	10/09/2008
3.	Authority under which corporate debtor is incorporated / registered	Roc-Bengaluru
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U64203KA2008PLC047733
5.	Address of the registered office and principal office (if any) of corporate debtor	1st Floor, Plot No. 31-36, 1st Main, 2nd Stage, Arakere Mico Layout, Bannerghatta Road, Bangalore, KARNATAKA 560076, INDIA
6.	Date of closure of Insolvency Resolution Process of corporate debtor	18 th December 2019
7.	Liquidation commencement date of the Corporate Debtor	3 rd February 2022 (order received on 7.02.22)
8.	Name and registration number of the insolvency professional acting as Liquidator	Ms. Ramanathan Bhuvaneshwari, IBBI Registration No: IBBI/IPA-002/IP-N00306/2017-18/10864
9.	Address and e-mail of the Liquidator, as registered with the Board	Address: C-006, Pioneer Paradise, 24th Main Road, 7th Phase, JP Nagar, Bangalore-560078.Email: bhoona.bhuvan@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Same as above.
11.	Last date for submission of claims	9 th March 2022

Notice is hereby given that the National Company Law Tribunal (*Bengaluru Bench*) has ordered the commencement of Liquidation of the of the corporate debtor *M/s Kavveri Telecom Infrastructure Ltd. on 03/02/2022*, under Section 33 of the Code.

The Stakeholders of the corporate debtor *M/s Kavveri Telecom Infrastructure Ltd.*, are hereby called upon to submit their claims as on the date of commencement of Liquidation, with proof on or before 9th March 2022 to the Liquidator at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator : s/d


Ms.Ramanathan Bhuvaneshwari, Liquidator

Date and Place: 9th February 2022 , Bengaluru.